## CENTRAL ADMINISTRATIVE TRIBUNAL CIRCUIT BENCH AT RANCHI

## M.A. No.051/00114 /2019 (Arising out of O.A. NO. 051/00450/2018)

## **DATE OF ORDER 12.03.2019.**

Union of India and others

Vs

Rajiv Kumar

Shri P.D. Singh, l/c for applicant Shri V. Kumar, l/c for respondents.

## **ORDER (ORAL)**

<u>Jayesh V. Bhairavia, Member (Judl.)</u>:- L/c for applicant in this M.A. prays for two months further time to comply with the order dated 26.10.2018 passed in O.A 450/2018.

Prayers seems genuine. Accordingly, M.A is allowed.

(Dinesh Sharma) Member (Admn.) (Jayesh V. Bhairavia) Member (Judl.)

mks